

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

ITEM No. 444
50/241-242/PB/2018

IN THE MATTER OF:-

Sh. Anshuman Rai & Ors.

.... Applicant/Petitioner

v.

M/s. Heritage Hospitals Limited & Ors.

.... Respondent

Order Under Section 241-242

Order Delivered on 17.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MR. S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:-

For the Petitioner

Ms. Shreya Kohli, Adv.

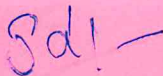
For the Respondent

Mr. Adarsh Tripathi, Adv.

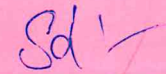
ORDER

Ld. Counsel for both the parties makes a statement that matter is substantially settled and some formalities are to be completed and seeks time to apply for withdrawal.

List on 23.04.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)